

(c) whether such consumption has been made exclusively in the United Kingdom; and

(d) whether there has been or is any obligation on India to spend these balances in the United Kingdom?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) On the 14th August, 1947, India's sterling balances amounted to Rs. 1547 crores. Later figures are as follows:—

(Rs. crores)	
End of 1947-48	1527
End of 1948-49	944
End of 1949-50	859
End of 1950-51	984
End of 1951-52	723
27th February, 1953	720
13th March, 1953	725

(b) Of the total fall of Rs. 822 crores in the sterling balances, from the 14th August, 1947 to the 13th March, 1953, Rs. 210 crores were transferred to Pakistan; Rs. 296 crores paid to the U. K. Government for the purchase of annuities to meet sterling pensionary liabilities, and for the purchase of defence stores, and the balance was utilised for meeting India's balance of payments deficits on current and capital accounts.

(c) and (d). No, Sir.

#### EXPENDITURE ON CELEBRATION OF REPUBLIC DAY

**763. Shri Kelappan:** Will the Minister of Defence be pleased to state the total expenditure incurred by the Government of India for the celebration in connection with the Republic Day in Delhi in 1953?

**The Minister of Defence Organisation (Shri Tyagi):** Approximately Rs. 1,15,000.

#### CLAIMS FOR MOVABLE PROPERTY

**764. Shri Gidwani:** (a) Will the Minister of Rehabilitation be pleased to state the position of settlement of claims for movable property sent to

the High Commissioner for India in Pakistan?

(b) How many claims were filed?

(c) What is the value of these claims?

(d) Has any property been restored?

(e) If not, has any payment been made and what is the proportion of the payment to the claims?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) to (e). A statement is laid on the Table of the House. [See Appendix VII, annexure No. 9.]

#### SODEPUR GLASS WORKS

**765. Mulla Abdullahhai:** Will the Minister of Finance be pleased to state:

(a) the amount of interest received on loan advanced to Sodepur Glass Works;

(b) the number of instalments and the total amount received up to the 31st January, 1953 towards loan advanced;

(c) the authorised, issued and subscribed capital of the Sodepur Glass Works; and

(d) the total amount of production and sales during the years 1946 to 1952 and the dividends paid by the company?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) Interest amounting to Rs. 1,72,767-12-6 was received from the Company upto 30th December, 1950. Subsequent payments of interest amounting to Rs. 5,41,332-3-0 are in arrears.

(b) The first instalment amounting to Rs. one lakh which fell due on the 13th September, 1952, has not been paid by the Company. Other instalments have not yet become due.

(c) The authorised, issued and subscribed capital is Rs. 50 lakhs, Rs. 30 lakhs and Rs. 29,10,500 respectively.

(d) The total amount of production and sales in respect of the Sodepur factory—as also dividends paid by the company are as follows:—

Year	Estimates of production during the year		Estimates of sales during the year		Dividends paid	
	sq.	ft.	sq.	ft.	Prof.	Ord.
1946	*		*		5%	8%
1947	22,56,921	sq. ft.	18,50,212	sq. ft.	5%	Nil
1948	21,44,099	„ „	21,27,045	„ „	Nil	Nil
1949	4,22,081	„ „	7,91,849	„ „	Nil	Nil
1950	7,57,041	„ „	7,18,525	„ „	Nil	Nil
1951	17,60,460	„ „	18,05,194	„ „	Nil	Nil
1952	Nil		(The factory closed down with effect from June 1951).			

\*Figures in terms of sq. ft. in regard to the estimates of production and sales for the year 1946 are not available.